

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2823
TO BE ANSWERED ON THE 18TH MARCH, 2025

ENCOURAGING FARMERS TO PARTICIPATE IN e-NAM PLATFORM

2823. SHRI DUSHYANT SINGH:
SHRI JASHUBHAI BHILUBHAI RATHVA:
SHRI BASAVARAJ BOMMAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the manner in which the Government is encouraging small and marginal farmers to participate in the e-NAM platform and the details of support being provided to ease their entry;
- (b) the details of steps being taken to promote inter State trading through e-NAM and address logistical challenges such as transportation and infrastructure in this regard;
- (c) whether there are any plans to expand the scope of the e-NAM platform, such as integrating more commodities, value-added services, or incorporating new technology features, if so, the details thereof; and
- (d) the manner in which the Ministry plans to ensure the expansion of e-NAM benefits the farmers in smaller and more remote areas, ensuring that they have equal access to market opportunities and technological advancements?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Many initiatives have been undertaken in order to encourage small and marginal farmers to participate in National Agriculture Market (e-NAM) for better realization of prices. Facility of online registration through e-NAM portal and through mobile app (available on Android and iOS platform) is provided. Training programmes are conducted in Agricultural Produce Market Committees (APMCs) and toll-free number (18002700224) to assist farmers in registration & trading process.

As agro produce of small and marginal farmers may be less on individual basis, collectivizing them as Farmer Producer Organization (FPO) provides economies of scale. FPOs aggregate produce of member farmers and can access e-NAM through FPO trading module.

As on 28.02.2025, 4392 FPOs have been on-boarded on e-NAM platform.

Additionally, by using the farm gate module a farmer can offer his produce without physically travelling to the APMC.

(b): Agricultural Produce Market Committees (APMCs) are regulated by the Agricultural Produce Market Committee Act of the respective state. For online inter-state trade, enabling provisions to recognize the trading licenses of other states is required.

Considering logistics challenges in promotion of Inter-State and Inter-mandi trade under e-NAM, Government has taken a decision to upgrade e-NAM platform as e-NAM 2.0, which will facilitate the onboarding of various logistic service providers. The objective of this initiative is to overcome logistic gaps and enable faster trade, reduced wastage and better farmer incomes.

(c) to (d): Based on requests received from State Government Departments/ State Agri. Marketing Boards, the tradable parameters for respective commodities are finalized. As on 28th Feb, 2025, tradable parameters for 231 commodities were finalized for online auction on the e-NAM platform.

It has been decided to upgrade the existing e-NAM platform to make it more efficient, robust, user-friendly, inclusive, scalable and open-network compliant. The main features of e-NAM 2.0 would be bank account validation, eKYC features using Aadhaar and onboarding of assaying, logistics and other value added service providers.
